

(c) The seized materials are under scrutiny and investigation is in progress in these cases.

Removal of Eleven Textile Machinery items from Banned Category

*197. SHRI N. E. HORO: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Textile Machinery Manufacturers Association has stated that the new import policy would mean heavy losses to machinery manufacturers keeping in view the announced import policy for 1980-81 which has removed eleven textile machinery items from the banned category; and

(b) whether it has also been stated that the machinery was available indigenously in sufficient quantities and could be delivered within a reasonable period?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) (a) The Textile Machinery Manufacturers Association has represented against the removal of certain textile machinery items from the list of Banned items of Capital Goods in the import policy for 1980-81 on the ground that it will adversely affect the indigenous industry.

(b) The Association has made this claim.

Accommodation at Concessional Rates to Government Employees Availing L. T. C.

*198. SHRI BHEEKHABHAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that the Central Government employees going on L.T.C. have to face great difficulties in getting accommodation at different places and they have to pay exorbitant charges at private hotels; and

(b) whether the Tourism Department propose to help the Government employees by providing them accommodation at concessional rates?

THE MINISTER OF TRANSPORT AND SHIPPING AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No specific instances of non-availability of proper accommodation or of exorbitant rates charged by private hotels to Government employees have been brought to the notice of the Department of Tourism.

(b) The Central Department of Tourism has no scheme of providing accommodation at concessional rates to Government employees. It has, however, constructed a number of tourist bungalows at various tourist centres which are being managed by the State Governments. The charges range from Rs. 8/- to Rs. 45/- per head per day depending upon the type of accommodation used—whether dormitory type or air conditioned rooms.

However, in pursuance of the recommendations made by the National Council of Joint Consultative Machinery, the Government has set up Holiday Homes for the Central Government employees at Mussoorie (U.P.) Digha (West Bengal) and Mahabaleshwar (Maharashtra). The charges range from Rs. 2/- to Rs. 12/- per day at these Holiday Homes.

Revision of wage Structures in Public Sector Undertakings

*199. SHRI JAI NARAIN ROAT: Will the Minister of FINANCE be pleased to state:

(a) whether revision of wage structures in Public Sector Undertakings is under the consideration of Government; and

(b) if so, the tentative time by which a final decision in this regard would be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b).

Revision of wage structure in a public undertaking is taken up periodically according to the terms and duration of the settlement. No general revision of wage structure of public sector undertakings is either envisaged or under consideration of the Government. Wage revision is undertaken enterprisewise through bilateral negotiations between the management and the employees in the enterprises and is given effect to after approval of the Government is obtained to such revision.

मांडा में पर्यटक केन्द्र

*200. श्री फूलचन्द वर्मा: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार मध्य प्रदेश में धार जिले में मांडा को "पर्यटक केन्द्र" के रूप में बनाने का है;

(ख) यदि हाँ, तो इस प्राकृतिक सौंदर्य वाले प्राचीन और ऐतिहासिक स्थल को स्थायी "पर्यटक केन्द्र" बनाने के लिए क्या कदम उठाने का विचार है; और

(ग) तत्संबंधी पूरा ब्यौरा क्या है?

नावहन और परिवहन तथा पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रसाद शर्मा):
(क) मांडा में पहले से ही भारत पर्यटन विकास निगम के अधीन एक यात्री लाज और मध्य प्रदेश पर्यटक विकास निगम द्वारा संचालित एक एल. आई. जी. रस्टे हाऊस है। जब कभी आवास की मांग में वृद्धि होगी, तब राज्य सरकार और इसके पर्यटन संगठनों से परामर्श करते हुए अतिरिक्त आवास की व्यवस्था की जाएगी। अपने ऐतिहासिक संसर्गों तथा परातात्विक स्मारकों को देखते हुए मांडा पहले से ही एक पर्यटक केन्द्र है जिसकी बड़ी संख्या में स्वदेशी पर्यटकों और साथ ही कुछ अन्तर्राष्ट्रीय पर्यटकों द्वारा यात्रा की जाती है। किसी स्थान के बारे में एक पर्यटक केन्द्र के रूप में कोई औपचारिक घोषणा नहीं की जाती। कोई स्थान अपनी पर्यटन संभावनाओं और आकर्षणों के कारण,

जिन्हें वह पर्यटकों को आकर्षित कर सकता है, एक पर्यटक केन्द्र के रूप में विकसित होने लगता है।

(ख) और (ग) : केन्द्रीय सेक्टर में निर्मित तथा परिचालित किए जा रहे यात्री-लाज के अतिरिक्त, मांडा में, इस समय अतिरिक्त पर्यटक सुविधाओं की व्यवस्था करने संबंधी कोई खास प्रस्ताव नहीं है। तथापि, भविष्य में पर्यटक सुविधाओं का विकास इस बात पर निर्भर करेगा कि मध्य प्रदेश में जिन यात्रा परिपथों (ट्रैवल सर्किट्स) का पता लगाया जा रहा है, वे अन्तर्राष्ट्रीय पर्यटकों में कितनी अधिक लोक-प्रियता प्राप्त करते हैं।

Annual Rate of Interest on World Bank Loan

*201. SHRI MOOL CHAND DAGA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the annual rate of interest on loans from World Bank is being increased;

(b) whether Government has had some dialogue with the officers of World Bank in this regard; and

(c) if so, the outcome thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (c). The Executive Board of the Bank has fixed the Bank's lending rate at 8.25 per cent effective January 1, 1980. The Executive Board had decided that the lending rate should be kept under review and should the course of interest rates or structure of Bank borrowings vary significantly from what had been forecast earlier, a proposal may be presented around June, 1980 to adjust the lending rate. Such a proposal is currently under consideration of the Bank. The lending rate is reviewed by the Bank from time to time keeping in view the cost of borrowing. Any change in the lending rate requires the approval of the Board of Directors on which India is also represented.